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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Anukrit Gupta, Dev Singh, Adv.

versus

SAP INDIA PRIVATE LIMITED & ANR.

.....Defendant

Through: Mr. Susmit Pushkar, Mr. Gaurav Sharma, Ms. Roshni Srivastava, Advs. for D-1, Mr. Madhav Suri,Ms. Akanksha Singh,(Through VC) Adv. for D-2

CORAM:
JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

O R D E R

% 17.11.2025

Matter is taken up through physical hearing as well as video conferencing.

Learned Presiding Officer is on leave w.e.f. 13.11.2025 to 19.11.2025.

Matter be fixed for purpose fixed on 13.01.2026.

SPA TO SH. KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)

NOVEMBER 17, 2025/sm

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